

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 249/16	TP 97/17	For compliance of office objections raised by registry	433(e)	Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
			

HARI UPADHYAYA
CO. REPRESENTATIVE
KARUTURI GLOBAL LTD
9663774570

LAKSHMI MENON
For C.K Nandakumar
Law Chambers

Petitioner



Counsel for petitioner company is present. Representative of respondent company is present. He requested time for filing objections. Counsel for respondent is absent.

List it finally on 20.10.2017.


MEMBER (J)


MEMBER (T)